

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3925

ANSWERED ON:18.02.2014

POPULATION OF SCS STS OBCS

Pala Shri Vincent H;Raghavan Shri M. K.;Rajendran Shri C.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has conducted caste based census in the country; and

(b) if so, the details thereof along with the total population of persons belonging to Scheduled Castes (SCs)/ Scheduled Tribes (STs) and Other Backward Classes (OBCs) vis-a-vis the total population of each State in the country, separately, State-wise including the North Eastern States?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a): Yes Madam; A Socio-Economic and Caste Census (SECC) is being carried out throughout the country in a phased manner. The field work for this survey is being conducted by the respective State/UT Governments. The financial and technical support for this exercise is being provided by the Government of India.

The Nodal Ministries in the Government of India are the Ministry of Rural Development and the Ministry of Housing and Urban Poverty Alleviation.

Technical support is being provided by the Ministry of Home Affairs (Office of Registrar General and Census Commissioner, India).

(b): Once the field work gets completed, the data of the SECC will be uploaded at the National Informatics Centre (NIC) Server. The Office of Registrar General and Census Commissioner, India would process the caste data and hand over the details of the castes/tribes returned in the SECC to the Ministry of Social Justice and Empowerment and the Ministry of Tribal Affairs for categorization and classification of the returns by the Expert Group to be constituted by the Central Government at an appropriate time in consultation with the Ministry of Social Justice and Empowerment and the Ministry of Tribal Affairs.

The data on Scheduled Castes and Scheduled Tribes collected at the decennial Population Census 2011 is at Annex.